

Annexure – 7

Name of the corporate debtor: Zenica Cars India Private Limited; Date of commencement of CIRP:22.03.2021 (Order served to IRP dated 24.03.2021); List of creditors as on: 21.12.2024

List of operational creditors (Government dues)
(Amount in INR)

S.No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Excise & Taxation Commissioner(ST), Gurugram(South), Excise & Taxation Deptt, Govt of Haryana	Centre Government	07.04.2021	2,596,026.00	2,596,026	Excise Dues	NO	-	-	-	-	-	Claims received already stand verified and finalized on the basis of information/ documents provided by the Operational Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far.
2	ESIC,SRO,Gurgaon	Centre Government	30.06.2021	402,465.00	402,465	ESI Dues	NO	-	-	-	-	-	Claims received already stand verified and finalized on the basis of information/ documents provided by the Operational Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far.
3	ESIC RO Delhi (Employees State Insurance Corporation)	Centre Government	02.08.2021	114,184.00	114,184	ESI Dues	NO	-	-	-	-	-	Claims received already stand verified and finalized on the basis of information/ documents provided by the Operational Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far.
4	EPFO Department (Employee Provident Fund Organisation)	Centre Government		4,085,052.00	4,085,052.00	EPF Dues	NO	-	-	-	-	-	Claims received already stand verified and finalized on the basis of information/ documents provided by the Operational Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far.
TOTAL					7,197,727.00	7,197,727.00		-	-	-	-	-	